## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** -CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT:	SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
	SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/1/2016

NAME OF THE PETITIONER(S)

: Shankar Sundaram

NAME OF THE RESPONDENT(S)

: M/s Amalgamations Private Limited & 22 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

KRISHNA SRINNASAN

GEETHI ARA

DNARAKESH. P.

For S. Ramasubramaniam

& Associates

Countel for RI & R3

For M/s. Rugau & Arpa Counsel for Pelihôner.

## **ORDER**

Mr.K.Ravi, Counsel for petitioner present. Mr.Krishna Srinivasan, counsel for R1 and R3 present. Mr.Thriyambak Kannan, Counsel for R24 to R26 also present. Counsel for petitioner prayed time for arguments. At request, time is enlarged. Put up on 26.07.2017 at 10.30 A.M.

1, sin jayel que

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)